

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 193, 194, 195 & 196 of 2012

Dated : 30th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal no. 193 of 2012

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 194 of 2012

**North-Eastern Electricity Supply Company of
Orissa Ltd.Appellant(s)**

Versus

**Odisha Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 195 of 2012

Southern Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

**Odisha Electricity Regulatory Commission
& Ors.**

.... Respondent (s)

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

Appeal no. 196 of 2012

Western Electricity Supply Company of Orissa LtdAppellant(s)

Versus

Odisha Electricity Regulatory Commission

.... Respondent (s)

**Counsel for the Appellant (s): Mr. Buddy Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s): Mr. B.K. Nayak
Mr. Rutwik Panda for R-1**

ORDER

The learned counsel for the Appellant has finished his arguments in all these Appeals.

Post the matters for reply submissions of the Respondents on

20.02.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt